

Revamping of Cement Corporation of India

5609. SHRIMATI BASAVA RAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have approved the measures for the financial revamping of the Cement Corporation of India;

(b) if so, whether Cabinet Committee on Economic Affairs (CCEA) had submitted a package of measures to be taken in this regard;

(c) whether the Government have cleared the financial restructuring package for the loss making public sector companies including Cement Corporation of India;

(d) the details of the package programme; and

(e) the extent to which it will be beneficial?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). The Government has been considering the financial restructuring of loss making public sector companies from time to time, on individual case to case basis. The CCEA has approved a financial restructuring package in respect of CCI.

(b) A statement giving the details in respect of CCI is enclosed.

(e) The financial restructuring has been done keeping in view the imbalance in debt-equity ratio of the Company and to improve leverages so that the debt-equity ratio becomes 1:1. The Financial restructuring will further improve the viability and maintain reasonable Debt Service Coverage Ratio (DSCR) for the repayment of loans to Government and Public financial institutions.

STATEMENT

- 1) Plan loans of Rs. 41.75 crores out of the total outstanding Plan Loans of Rs. 130.09 crores may be converted into equity to ensure debt-equity ratio 1:1.
- 2) The Corporation may be sanctioned moratorium for a period of 6 years on the remaining outstanding Plan loans amounting to Rs. 88.34 crores and re-scheduling of the repayments of these loans. The effect of re-scheduling will be that the total period of repayment of plan loans will be extended upto 20 years.
- 3) The Corporation may also be sanctioned moratorium for a period of 2 years on the Non-Plan loan of Rs. 22.37 crores sanctioned in the year 1988-89.
- 4) Outstanding interest on Government loans as on 31.3.1989 amounting to Rs. 3.84 crores may be written off.
- 5) The Corporation may also be sanctioned interest holiday on balance plan loans for a period of one year i.e. 1989-90. The amount involved is Rs. 12.03 crores.

[Translation]

Inclusion of Newsprint Paper Production in "Core Sector"

5610. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the PRIME MINISTER be pleased to state:

(a) the reasons for not including newsprint paper production industry in "Core Sector";

(b) whether much difficulties are being faced in production of newsprint paper and in distribution thereof because this industry does not belong to "Core Sector";

(c) whether the Government propose to include this industry in "Core Sector"; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (d). Government keep a constant watch on the problems of the newsprint industry. Remedial action is taken to solve the problems of the industry as and when necessary. Newsprint is an essential commodity under the Essential Commodities Act. In general, there has been no report of difficulties being faced in production and distribution of newsprint on account of the newsprint industry not being in the core sector.

Export of Computers

5611. SHRI RAM SABAN YADAV: Will the PRIME MINISTER be pleased to State:

(a) whether computers are being exported by India;

(b) if so, the details thereof and the names of the companies exporting computers; and

(c) the steps taken by the Government to increase the production of computers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI MATI MARGARET ALVA): (a) and (b). Yes,

Sir. The value of export of computer hardware including computer systems was Rs. 297.8 crores during 1990-91. The items being exported are Personal Computers, PC/XTs, PC/ATs, Mother Boards of the Personal Computers, Add-on Cards and Computer Peripherals like Colour Monitors and Key Boards. Some of the major companies which are exporting such computer hardware items on regular basis are as under:-

- i) Modi Olivetti Ltd.
- ii) Zenith Computers Ltd.
- iii) Unicorp. Computers Ltd.
- iv) HCL Ltd.
- v) Wipro Information Technology Ltd.
- vi) Altos India Ltd.
- vii) DCM Data Products Ltd.
- viii) Namtech Systems Pvt. Ltd.
- ix) Eloilex Laboratories Pvt. Ltd.
- x) Eastern Peripherals
- xi) Sterling Computer Ltd.
- xiii) Mini Comp.

(c) The steps taken by the Government to increase the production of computers in the country are given below:-

- (i) Industrial licensing including foreign collaboration approval has been made more liberal under the recently announced industrial policy.